

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

34. C.P. 1230/2020

CORAM: SHRI H.V SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.03.2021**.

NAME OF THE PARTIES: KirtishMoghe

V/S

Saphal Hospital And Research Center Pvt. Ltd. And Anr

SECTION 241(1) OF COMPANIES ACT, 2013

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**ORDER**

Both parties are present through virtual hearing.

List this matter on 11.05.2021 for hearing.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V SUBBA RAO  
Member (Judicial)